



CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36
Janpath, New Delhi-110001, Phone: 23353503,
Fax : 23753923, Website : www.cercind.gov.in



Petition No. 364/TL/2023

Dated: 12.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Ramgarh II Transmission Limited, (Now known as Power Grid Ramgarh II Transmission Limited), Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 for the grant of an inter-State transmission licence to establish the "Transmission system for evacuation of power from REZ in Rajasthan (20 GW) under Phase-III Part C1" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 2x1500 MVA, 765/400kV & 2x500 MVA 400/220 kV pooling station at Ramgarh along with 2x240 MVA (765kV) Bus Reactor & 2x125 MVA (420kV) Bus Reactor 765/400kV 1500 MVA ICTs - 2 nos. (7x500 MVA including one spare unit) 765kV ICT bays - 2 nos. 400/220 kV, 500 MVA ICT - 2 nos. 400 kV ICT bays - 4 nos. 220 kV ICT bays - 2 nos. 400 kV line bays - 1 no. 220 kV line bays - 2 nos. 765kV line bays - 2 nos. 240 MVA Bus Reactor-2 nos. (7x80 MVA, including one spare unit) 765kV reactor bay - 2 nos. 125 MVA, 420kV bus reactor - 2 nos. 420 kV reactor bay - 2 nos. 400kV Sectionalization bay- 1 set Future provisions - Space for 765/400kV ICTs along with bays - 5 nos. 765kV line bay along with switchable line reactor - 2 nos. 765kV Bus Reactor along with bays - 2 nos. 400/220 kV ICTs along with bays - 8 nos. 400 kV line bays along with switchable line reactor - 4 nos. 400 kV line bays - 3 nos. 400kV Bus Reactor along with bays - 2 nos. 400kV Sectionalization bay - 2 sets. ** 220 kV line bays - 13 nos. 220kV Sectionalization bay - 2 nos. **	18 months
2.	Ramgarh PS - Bhadla-3 PS 765kV D/c line along with 240 MVA Switchable line reactor at each circuit at Ramgarh end of Ramgarh PS - Bhadla-3 PS 765kV D/c line 765 kV, 240 MVA Switchable line reactor - 2 Switching equipment for 765kV 240 MVA switchable line reactor - 2	
3.	765kV line bays at Bhadla - 3 PS 765 kV line bays - 2nos	
4.	± 2x300MVA STATCOM, 4x125 MVA MSC, 2x125 MVA MSR along with 2 nos. of 400 kV bays at Ramgarh PS	24 months

** Bus Sectionalization bay shall comprise of bus sectionalization of both Main Bus-I & Main Bus-II.

Notes:

- Provision of suitable sectionalization shall be kept at Ramgarh at 400kV & 220kV level to limit short circuit level.
- Developer of Bhadla-3 S/s to provide space for 2 nos. of 765 kV line bays at Bhadla-3 S/s for termination of Ramgarh PS - Bhadla-3 PS 765kV D/c line.
- Implementation schedule of Phase-III-Part C1 package is to match with package Phase III -Part B1 (establishment of Bhadla-3 PS 765kV Bhadla-3 PS-Sikar-2 D/c line, 400 kV Bhadla-3 PS-Fathergarh-2 D/c line).
- ±300 MVA STATCOM should be placed in each 400 kV bus section of Ramgarh PS.

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹1615.05 - million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Ltd. (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.

3. The Central Transmission Utility of India Limited vide its letter dated 13.12.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on the material available on record, the Commission vide order dated 12.3.2024 in Petition No. 364/TL/2023, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to POWERGRID Ramgarh II Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 1.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

7. The application shall be taken up for the further hearing by the Commission on 3.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi)
Secretary